

MR. SPEAKER: Your honour is my honour. Why should I doubt it, and why should you doubt it?

SHRI N. K. SHEJWALKAR: What is this? This is a wrong thing. It makes a difference. It is a matter of...

अध्यक्ष महोदय : आप पढ़कर देखिये ।

Yes, Mr. Harikesh.

(Interruptions)

अध्यक्ष महोदय : आप पढ़कर नहीं आते, गजवाल्कर जी, तो मेरा दाप नहीं है ।

I have gone through it. What I am doing is absolutely according to rules.

(Interruptions)**

MR. SPEAKER: No. Not allowed; not allowed.

(Interruptions)**

SHRI HARIKESH BAHADUR:**

MR. SPEAKER: Not allowed. Not allowed.

(Interruptions)**

MR. SPEAKER: Not allowed.

(Interruptions)**

MR. SPEAKER: Nothing is allowed.

(Interruptions)**

MR. SPEAKER: Not allowed.

(Interruptions)**

MR. SPEAKER: I have allowed Mr. Halder. Mr. Harikesh Bahadur, you are not going on record.

(Interruptions)**

MR. SPEAKER: Nothing. Nothing doing. Nothing doing.

(Interruptions)**

SHRI KRISHNA CHANDRA HALDER (Durgapur): What Prof. Madhu Dandavate has said is not only a personal matter. You have received a communication from Maharashtra Assembly, this is a concern of the whole House....

MR. SPEAKER: It is irrelevant. Nothing doing.

(Interruptions)**

MR. SPEAKER: Nothing doing. Now Paper_s Laid. Mr. Sethi.

12.12 hrs.

PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS OF HINDUSTAN PETROLEUM CORPORATION LTD., BOMBAY, COCHIN REFINERIES LTD., AMBALAMUGAL, ERNAKULAM FOR 1980-81 ETC., ETC.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3137/81].

(b) (i) Review by the Government on the working of the Cochin Refineries Limited, Ambalamugal, Ernakulam District, for the year 1980-81.

(ii) Annual Report of the Cochin Refineries Limited, Ambalamugal, Ernakulam District, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3138/81].

(c) (i) Review by the Government on the working of the Engineers India Limited New Delhi, for the year 1980-81.

(ii) Annual Report of the Engineers India Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor

[Shri P. C. Sethi]

General thereon. [Placed in Library. See No. LT-3139/81].

(d) (i) Review by the Government on the working of the Lubrizol India Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Lubrizol India Limited, Bombay, for the year 1980-81 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3140/81].

(e) (i) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1980-81 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3141/81].

(f) (i) Review by the Government on the working of the Bharat Petroleum Corporation Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Bharat Petroleum Corporation Limited, Bombay, for the year 1980-81 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. 3142/81].

(g) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra), for the year 1980-81.

(ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra), for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3143/81].

(h) (i) Review by the Government on the working of the Madras Refineries Limited, Manali, Madras, for the year 1980-81.

(ii) Annual Report of the Madras Refineries Limited, Manali, Madras for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3144/81].

(i) (i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, Dehri-On-Sone (Bihar) for the year 1980-81.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Dehri-On-Sone (Bihar) for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3145/81].

2. (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 1980-81 along with the Audited Accounts, under sub-section (4) of section 20 of the Oil Industry (Development) Act, 1974.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Oil Industry Development Board, New Delhi, for the year 1980-81 [Placed in Library. See No. LT-3146/81].

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Bridge and Roof Company (India) Limited for the year 1979-80 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-3147/81].